



Honourable Smt. Justice Katy Keti Baam

B.A., LL.B.

1994 - 2002

Smt. Justice Katy Keki Baam, *B.A., LL.B.* : Was born on December 15, 1940. She was enrolled as an Advocate on June 15, 1964 and practised in the High Court, City Civil Court (Sessions) Small Causes Court, Metropolitan Magistrate Court & Labour Court in Civil, Criminal, Labour and Matrimonial matters till March 20, 1980. She was appointed as a Judge of the City, Civil and Sessions Court on March 21, 1980 and Principal Judge of the City, Civil and Sessions Court at Bombay. She was appointed permanent Judge of the Bombay High Court on October 6, 1994. Retired on 15th December, 2002.